

NATIONAL COMPANY LAW TRIBUNAL KOCHI BENCH

CORAM: SHRI RAVICHANDRAN RAMASAMY
HON'BLE MEMBER (TECHNICAL)

TMT. T.KRISHNA VALLI
HON'BLE MEMBER (JUDICIAL)

PETITION No./IA No.	IA(IBC)/284/KOB/2024 in IBA/38/KOB/2019
SECTION	REG 15 IBBI
NAME OF PARTIES	VINOD BALACHANDRAN (LIQUIDATOR) IN THE MATTER OF ALBANNA ENGINEERING (INDIA) PVT LTD.
PETITIONERS ADVOCATE/ PROFESSIONAL	K B ARUNKUMAR, POOJA K S
RESPONDENTS ADVOCATE/ PROFESSIONAL	

11th JULY 2024

ORDER

IA(IBC)/284/KOB/2024 in IBA/38/KOB/2019

This Application is filed by the Liquidator of M/s. Albanna Engineering (India) Private Limited to place on record the 11th Progress Report for the quarter ended on June, 2024.

Learned Liquidator, Mr. Vinod Balachandran is present through virtual mode.

The said 11th Progress Report filed by the liquidator is discussed in detail and taken on record.

With the aforesaid observations, this IA(IBC)/284/KOB/2024 is **allowed and disposed of**. No order is called for.

Sd /-

**RAVICHANDRAN RAMASAMY
MEMBER (TECHNICAL)**

Sd /-

**T.KRISHNA VALLI
MEMBER (JUDICIAL)**